

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **23.06.2023** (FRIDAY)
CHENNAI BENCH (**VIRTUAL MODE**)
10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Order

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	IA No. 378/2023 in Comp App (AT) (CH) (Ins) No. 104/2023 IA No. 379/2023	The Superintending Engineer Vs Parikh Fabrics Pvt. Ltd	Mr. B Dhanaraj	M/s Ramalingam & Associates Mr. P Elayaraj Kumar Mr. R Imayavaramban Mr. S Jayaharan

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 25/2022	V Duraisamy, IRP Vs Jeyapriya Fruits & Vegetables Commission Agent	Mr. D Ebenzar Inbaraj	

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

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2. Website: www.nclat.nic.in

For Assistance,

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